

I request that this new proposed Coach factory be located in Maharashtra.

(x) Funds for various hydel Projects and Dams.

श्री हरीश रावत (अल्मोड़ा) : उत्तर प्रदेश की नदियों में जल विद्युत उत्पादन की असीम क्षमता है। इस असीम क्षमता का दोहन नहीं हो पा रहा है। काली, गोरी घौली-गंगा, अलकनन्दा, पिडर एवं भागीरथी, आदि नदियों पर कई बहुद्देश्यीय बांध प्रस्तावित हैं। राज्य सरकार घनाभाव में इन पर कार्य प्रारम्भ नहीं कर पा रही है। कुछ बांधों जिन पर निर्माण कार्य प्रारम्भ हो चुका है घनाभाव के कारण गति बहुत धीमी है। मनेली माली टिहरी बिष्णु प्रयाग आदि परियोजनाएं इस का ज्वलन्त प्रमाण हैं।

मेरा केन्द्रीय सरकार से अनुरोध है कि उत्तर प्रदेश के ही नहीं समस्त उत्तर भारत के हित में इन परियोजनाओं का निर्माण कार्य वह अपने हाथ में ले तथा शारदा मेली की जल क्षमता के उपयोग के लिए एक दीर्घ कालीन योजना तैयार कर उस पर अमल प्रारम्भ किया जाए। पंचेश्वर बांध का निर्माण कार्य प्रारम्भ हो सके, इस हेतु नेपाल सरकार से उच्च स्तर पर बातचीत की जानी चाहिये। इस क्षेत्र की लघु जल विद्युत योजनाएं सर्वेक्षण के उपरान्त केन्द्रीय सरकार के सम्मुख आई हैं। उन्हें शीघ्र स्वीकृति दी जानी आवश्यक है।

लम्बे समय से पिडर घाटी परियोजना के नाम से एक जल विद्युत उत्पादन योजना का प्रस्ताव उत्तर प्रदेश सरकार के सम्मुख लम्बित है। इस कार्य का सर्वेक्षण भी किया जा चुका है।

अतः इस परियोजना की तात्कालिक स्थिति की जानकारी ले कर एन एच पी सी को इस पर कार्य प्रारम्भ करना चाहिये।

(xi) Need to provide rigs for Tubewells to Government of Orissa to meet the water Shortage in the State.

SHRI ARJUN SETHI (Bhadrak) : Sir, a serious and unprecedented situation has

arisen due to the prolonged dry spell that continues since November, 1983 throughout Orissa State and in Chandbali, Basudebpur and Thihidi C. D. blocks of Balasore district in particular leading to the acute shortage of drinking water to the people in the saline prone belt of the district. Since the water level has gone down, on the onset of summer, most of the tubewells are lying either defunct or they are full of saline water. After the devastating cyclone followed by drought during the year 1982 about 33 deep tubewells were sanctioned in the areas to help provide drinking water to the people since most of the tubewells were then made defunct by saline inundation. But these 33 tubewells could not be sunk till the date, partly due to the non-availability of rigs and partly due to the demands of the contractors for revised rates of installation charges which could not unfortunately be settled yet. Whatever tubewells were sanctioned under accelerated drinking water schemes of the Centre, the same could not materialise for the non-availability of rigs etc. In order to avoid the difficulties of deep boring, salinity of water and water logging the DANIDA experts were allotted the areas to help solve the situation. But the DANIDA scheme has not made any dent whatsoever on the problem, although the scheme has been working since 1982.

Hence, I urge upon the Government at the Centre to provide more rigs to the State government of Orissa to help sinking of the sanctioned tubewells on emergency basis and immediate working of the DANIDA scheme to provide drinking water to the people, for their survival.

13.50 hrs.

DEMANDS FOR GRANTS (GENERAL)
 1984-85

Ministry of Home Affairs—Contd.

MR. DEPUTY SPEAKER : Now, the House will take up further discussion and voting on the Demands for Grants under the control of the Ministry of Home Affairs. Shri Ravindra Varma...

SHRI RAVINDRA VARMA (Bombay North) : Mr. Deputy Speaker, Sir, I have the highest regard for my right hon. friend, the Home Minister and his amiable team of colleagues. I would, therefore, have liked